

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	H. KARTHIK SESHADRI G. SUDHAKAR Cell: 8144230031.	} Counsel for Petitioner Respondents 2 & 3.	
2.	HARISHANKAR MANI SANDEEP KUMAR	} Counsel for Resp 2 to 4.	

**ORDER**

Shri H Karthik Seshadri counsel for petitioner present. Shri Sandeep Kumar, representing senior counsel for R2 to R4 present. Both the counsels reported that the talks for settlement between the parties are still going on and it is likely to be completed within a short time. In the circumstances, they requested to extend time for reporting the outcome of the settlement talks. At their request time extended. Put up on 20/3/2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)